

- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4402/16/16]
- (ii) (a) Thirty-first Annual Report and Accounts of the National Institute for the Mentally Handicapped (NIMH), Secunderabad, Telangana, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4403/16/16]
- (iii) (a) Annual Report and Accounts of the Swami Vivekanand National Institute for Rehabilitation Training and Research (NIRTAR), Cuttack, Odisha, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 4156/16/16]

I. Notification of the Ministry of Human Resource Development

II. Reports and Accounts (2014-15) of various NITs and related papers

III. Reports and Accounts (2014-15) of various IITs and related papers

IV. Report and Accounts (2014-15) of Visva-Bharati Santiniketan and related papers

V. Reports and Accounts (2014-15) of different Universities and related papers

VI. Report and Accounts (2014-15) of various IIMs, Universities, IITs and Kendriya Hindi Sikshan Mandal and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री [प्रो. (डा.) राम शंकर कठेरिया]: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification F. No. 27/RIFD/Pay Scale/01/2013-14, dated the 6th January, 2016, publishing the All India Council for Technical Education (clarifications on certain issues/anomalies pertaining to Qualifications, Pay Scales, Service Conditions, Career Advancement Schemes (CAS) etc. for Teachers and other Academic Staff of Technical Institutions (Degree/Diploma), 2016, under Section 24 of the All India Council for Technical Education Act, 1987.

[Placed in Library. See No. L.T. 4338/16/16]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
- (i) (a) Fifty-fifth Annual Report of the National Institute of Technology, Srinagar, Hazratbal, Jammu and Kashmir, for the year 2014-15.
(b) Annual Accounts of the National Institute of Technology, Srinagar, Hazratbal, Jammu and Kashmir, for the year 2014-15, and the Audit Report thereon.
(c) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4348/16/16]
 - (ii) (a) Fifty-fifth Annual Report of the National Institute of Technology, Durgapur, West Bengal, for the year 2014-15.
(b) Fifty-fifth Annual Accounts of the National Institute of Technology, Durgapur, West Bengal, for the year 2014-15, and the Audit Report thereon.
(c) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4350/16/16]
 - (iii) (a) Annual Report and Accounts of the National Institute of Technology, Goa, for the year 2014-15, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4322/16/16]
 - (iv) (a) Annual Report and Accounts of the National Institute of Technology, Arunachal Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4321/16/16]
 - (v) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 4323/16/16]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
- (i) Annual Accounts of the Indian Institute of Technology (IIT), Bombay, Mumbai, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. See No. L.T. 4335/16/16]
 - (ii) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. See No. L.T. 4325/16/16]
 - (iii) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. See No. L.T. 4324/16/16]
 - (iv) Annual Accounts of the Indian Institute of Technology (IIT), Banaras Hindu University (BHU), Varanasi, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. See No. L.T. 4326/16/16]
 - (v) Annual Accounts of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2014-15, and the Audit Report thereon.
[Placed in Library. See No. L.T. 4327/16/16]
 - (vi) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2014-15, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. L.T. 4328/16/16]
- IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (4) of Section 36 of the Visva Bharati (Amendment) Act, 1984 :—
- (a) Annual Report of the Visva-Bharati, Santiniketan, West Bengal, for the year 2014-15.
 - (b) Annual Accounts of the Visva-Bharati, Santiniketan, West Bengal, for the year 2014-15, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. L.T. 4362/16/16]
- V. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (i) (a) Annual Report of the Hemwati Nandan Bahuguna Garhwal University, Srinagar-Garhwal, Uttarakhand, for the year 2014-15.
- (b) Annual Accounts of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working of above University.
[Placed in Library. *See* No. L.T. 4358/16/16]
- (ii) (a) Sixth Annual Report and Accounts of the Central University of Tamil Nadu, Thiruvavur, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T. 4356/16/16]

VI. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Ranchi, Jharkhand, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 4517/16/16]
- (ii) (a) Fortieth Annual Report and Accounts of the Indian Institute of Management (IIM), Bangalore, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 4344/16/16]
- (iii) (a) Fifty-second Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 4343/16/16]
- (iv) (a) Annual Accounts of the University of Delhi, for the year 2014-15, and the Audit Report thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 4365/16/16]
- (v) (a) Annual Accounts of the Manipur University, Canchipur, Imphal, for the year 2014-15, and the Audit Report thereon, under sub-section (4) of Section 34 of the Manipur University Act, 2005.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 4341/16/16]
- (vi) (a) Annual Report of the Indian Institute of Technology (IIT), Guwahati, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 4325/16/16]
- (vii)(a) Annual Report of the Indian Institute of Technology (IIT), Roorkee, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. See No. L.T. 4324/16/16]
- (viii)(a) Annual Report of the Indian Institute of Technology (IIT), Banaras Hindu University (BHU), Varanasi, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above. [Placed in Library. See No. L.T. 4326/16/16]
- (ix) (a) Annual Report of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. See No. L.T. 4327/16/16]
- (x) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2014-15.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No. L.T. 4328/16/16]

- (xi) (a) Annual Accounts of Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2014-15, and the Audit Report thereon, under sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (xi) (a) above. [Placed in Library. *See* No. L.T. 4342/16/16]
- (xii) (a) Annual Accounts of the University of Allahabad, Allahabad, for the year 2014-15, and the Audit Report thereon, under sub-section (4) of Section 32 of the Allahabad University Act, 2005.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above. [Placed in Library. *See* No. L.T. 4363/16/16]
- (xiii) (a) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, Uttar Pradesh, for the year 2014-15, and the Audit Report thereon.
- (b) Review by Government on the Annual Accounts and Audit Report of the above Mandal.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. *See* No. L.T. 4337/16/16]

MESSAGE FROM LOK SABHA

The Enemy Property (Amendment and Validation) Bill, 2016

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Enemy Property (Amendment and Validation) Bill, 2016, as passed by Lok Sabha at its sitting held on the 9th March, 2016."

Sir, I lay copy of the Bill on the Table.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

DR. E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I present the Eightieth Report (in English and Hindi) of the Department related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Subject "Synergy between Tribal Justice System and Regular Justice System in the Country".
